

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 2094/2003

(V)

This the 27th day of August, 2003

HON'BLE SH. KULDIP SINGH, MEMBER (J)

V. Jayaraman
S/o Shri K. Vaidayanathan,
R/o 189, Near Moti Bara Choopal,
Munirka, New Delhi-110 067. Applicant

(By Advocate:Shri G.S. Chaman)

Versus

1. Union of India,through
Secretary, Ministry of Home Affairs,
Govt. of India, North Block, New Delhi.
2. The Director, Intelligence Bureau,
Ministry of Home Affairs, Govt. of India,
35 Sardar Patel Marg, NW Delhi. Respondents

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Applicant has filed this OA seeking the relief to regularise his temporary status casual service, if necessary, by relaxing maximum age limit for entry into Group D service.

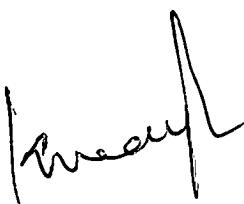
2. Applicant has made a representation dated 8.1.2003 seeking regularisation which has been turned down by an impugned order Annexure A-1. Applicant claims that since his case for regularisation has been turned down on the ground that at the time of initial appointment as a casual labour applicant had become overage. So he seeks relaxation of age. The impugned order categorically observes that as per the instructions contained in DOPT OM dated 12.7.94 though no age limit has been prescribed for grant of temporary status yet for the purpose of regularisation of the casual workers with temporary status against Group D posts, the conditions regarding age and educational qualification prescribed in the respective

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(4)

Recruitment Rules apply. For recruitment against the Group D posts the age limit between 18-25 years has been prescribed. Since applicant was aged more than 30 years on the date of initial engagement as casual labourer, therefore, he is not eligible for regularisation against a Group D post.

3. Even on applying the instructions on relaxation of age, then also the applicant does not seem to be covered because he was overage by 5 years at the time of his initial engagement as casual labour. OA is bereft of merits and is accordingly dismissed.



(KULDIP SINGH)
Member (J)

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